

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/155/2016  
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others  
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt ltd  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Imthiaz Ahmed-V K For K. Gautham Kumar	Petitioners	<u>Imthiaz</u>
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**ORDER**

Counsel for the Petitioner present. No representation on the other side. Counsel for the Petitioner prayed for adjournment. At request, time is enlarged. Put up on 13.11.2017 at 10.30 A.M.

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)